

- (iii) commissioning of two new washeries, one each at Madhuband & Kedla for increasing the existing washing capacity;
- (iv) modification of the existing coking coal washeries by implementation of recommendations of the Altekar Committee to improve the capacity utilisation as well as the quality of washed coking coal;
- (v) coking coal mines in Meghalaya & Assam are being identified to make available increased quantities of low ash coking coal.

With implementation of these steps, the import of coking coal by the steel plants is likely to come down progressively.

[*Translation*]

Housing Schemes for Rajasthan

4535. SHRI KUNJI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Rajasthan has sent some housing schemes for approval and financial assistance to the Union Government;

(b) if so, the details thereof;

(c) whether the Union Government has approved the said schemes; and

(d) if so, the financial assistance proposed to be provided to each of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM: (a) to (d). No Urban Housing Scheme has been received from the Government of Rajasthan for financial assistance of Union Government. How-

ever, an integrated residential scheme for development of 7391 plots of different sizes with other basic facilities like schools, dispensaries, commercial complex, stadium, bus terminal etc. at the industrial town Bhiwadi was received by the National Capital assistance. The project with an estimated cost of Rs. 3652 lakhs was approved and sanctioned by NCR Planning Board, out of which Rs. 1632 lakhs will be provided by NCR Planning Board spread over a period of 4 years.

News Item Regarding Cheating by B. C. C. L.

4536. SHRI RAJESH KUMAR:
SMT. SHEELA GAUTAM:
SHRI PIUS TIRKEY:

Will the Minister of COAL be pleased to state:

(a) whether the attention of the Government has been drawn towards the alleged cheating of consumers by Bharat Coking Coal Limited as reported in Jansatta dated January 13, 1991;

(b) if so, the reaction of the Government thereon and the steps proposed to be taken to protect the consumers;

(c) the number of private hard coke furnaces operating under BCCL and the details thereof; and

(d) the names and details of the companies operating the said furnaces and the conditions on which contracts for operating private furnaces have been given?

THE MINISTER OF STATE OF THE MINISTRY OF (SHRI P. A. SANGMA): (a) to (d) According to information received from BCCL, coal is supplied to BCCL Hard Coke Ovens/Coke Plants from various collieries and various seams of different grades. The